

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

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DATED 27TH JULY, 2005

**PETITION No.73(C) OF 2005
(M.A.No.192 of 2005)**

Hathway Cable & Datacom Private Limited & Ors.	...Petitioners
Vs	
SET Discovery Private Limited & Anr.	...Respondents

BEFORE:

**HON'BLE MR. JUSTICE N.SANTOSH HEGDE,
CHAIRPERSON
MR. VINOD VAISH, MEMBER
LT.GEN.D.P.SEHGAL(RETD.),MEMBER**

For Petitioners	:	Ms. Indu Malhotra with Mr.Vikas Mehta, Ms.Shirin Khajuria,Advocates
For Respondent No.1-SET Discovery Pvt. Ltd.	:	Ms.Pallavi Shroff with Mr.Balaji Subramanian, Advocates for Shroff & Co.

ORDER

The learned counsel for the parties submit that today they have arrived at an out of Tribunal settlement. Hence petition is sought to be withdrawn. Prayer granted. Petition is dismissed as withdrawn.

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(N. Santosh Hegde)
Chairperson

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(Vinod Vaish)
Member

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(D.P.Sehgal)
Member